

ITEM NO.16

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4360/2024

SANJEEV KUMAR & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 21-08-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr Ramnesh Kumar Sahu, Adv.
Mr. Abhishth Kumar, AOR
Mr Anurag Rawat, Adv.
Mr Gaurav Sharma, Adv.

For Respondent(s) :

Dr. Vijendra Singh, AOR
Mr. Christopher Dsouza, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 & 2 have already filed reply.

Scanned soft copies of original records of High Court and Trial have been received. Let soft copies of the same be provided to Ld. Counsels for both the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court as per rules.

SUJATA SINGH
Registrar

HJ